

(e) and (f) Central assistance has been provided for setting up following STPs:

STPs Centre	Amount (Rs. in lakhs)
1. Bangalore (Karnataka)	
2. Bhubaneswar (Orissa)	
3. Gandhinagar (Gujarat)	
4. Noida (Uttar Pradesh)	3121 (total for 7 STPs)
5. Hyderabad (Andhra Pradesh)	
6. Pune (Maharashtra)	
7. Thiruvananthapuram (Kerala)	
8. Goa (Goa)	100
9. Jaipur (Rajasthan)	50
10. Mohall (Punjab)	50
11. Navi Mumbai (Maharashtra)	50

New Telephone Exchanges in Tamil Nadu

611. SHRI K.P. MUNUSAMY: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to set up new telephone exchanges in Tamil Nadu particularly in Krishnagiri district during 1998-99;

(b) if so, the details thereof, location-wise and if not, the reasons therefor;

(c) the number of old telephone exchanges in the State, district-wise;

(d) the number of persons on the waiting list of telephone connections in Krishnagiri district in Tamil Nadu; and

(e) the steps Government propose to take to clear the waiting list in the said district?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) Yes, Sir.

(b) The Krishnagiri is falling in Dharmapuri Revenue District. The New Telephone Exchanges are proposed to be set up in Dharmapuri Revenue District at the following places during 1998-99;

1. Bairanatham	C-DOT 256
2. Anandur	C-DOT 256
3. Beharahalli	C-DOT 256
4. Kallpettai	C-DOT 256
5. Kottappatti	C-DOT 256

(c) There are 5 old electromechanical telephone Exchanges in Chennai Telephone District in Tamil Nadu.

(d) The total number of waiting list in Dharmapuri District is 12,230 as on 31.10.1998.

(e) The waiting list is proposed to be cleared progressively by way of expansions of the existing exchanges and opening of new exchanges.

[Translation]

UN Owes to India

612. DR. CHINTA MOHAN:

PROF. PREM SINGH CHANDUMAJRA:

SHRI CHANDRASHEKHAR SAHU:

SHRI SRIRAM CHAUHAN:

Will the PRIME MINISTER be pleased to state:

(a) whether the attention of the Government has been drawn to the news-item captioned "Cash-starved UN owes India \$47 m" appearing in the Observer on October 29, 1998;

(b) if so, the reasons for the delay; and

(c) the steps taken/proposed to be taken by the Government to realise this outstanding amount from UN?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) Yes, Sir.

(b) and (c) The Government of India have been making efforts to obtain full reimbursement from the United Nations for the services rendered by it in the UN Peace-Keeping Operations. The UN Secretariat is reminded from time to time for the expeditious settlement of claims and payment of arrears. In its statements in debates relating to budget appropriations and financial situation of the UN, India has been calling upon Member States in arrears to pay their contributions in full, on time and without condition so that timely reimbursements can be made to all troop-contributing countries.

New Water Policy

613. PROF. PREM SINGH CHANDUMAJRA:

DR. SUSHIL INDORA:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to formulate the new water policy in view of the river water disputes, inability to tap the existing water resources, the cost escalation of various water projects due to time over-run etc.;

(b) if so, the details thereof and the action taken/proposed to be taken by the Government in this regard; and

(c) the time by which the new water policy is likely to be declared?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) and (b) Yes, Sir. A National